

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3739**

TO BE ANSWERED ON THE 25TH MARCH, 2026/ CHAITRA 4, 1948 (SAKA)

STRENGTHENING OF FSL IN ODISHA

3739. SHRI MANAS RANJAN MANGARAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is supporting strengthening of State Forensic Science Laboratory (SFSL) and District Forensic Units in Odisha;**
- (b) the funds released and progress made; and**
- (c) the steps taken to reduce pendency of forensic reports in Odisha?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) to (c): The “Police” and “Public Order” are State subjects under the Seventh Schedule to the Constitution of India and the responsibilities to maintain law and order, protection of life and property of the citizens including investigation, prosecution of crime and criminals, related forensic science facilities, including timely examination of cases and reduction of pendency of forensic reports are with the State concerned. However, the Government of India, Ministry of Home Affairs has taken significant steps to strengthen the forensic eco-system in the country through various schemes.

Project of the State Government of Odisha has been approved at a total cost of ₹12.57 crore under the Nirbhaya funded scheme for Strengthening of DNA Analysis and Cyber Forensic Capacities in State Forensic Science Laboratories (State FSLs), out of which about ₹10.23 crore have been released so far and about ₹9.31 crore have been utilized so far by the State.

Further, under the Scheme “Modernization of Forensic Capacities”, ₹23.4 crore has been approved for 36 Mobile Forensic Vans. So far, ₹21 crore have been released and utilized by the State FSL Odisha.
